

NOTARY
NOTED & REGISTERED
at Serial No. 1596/2024
DATE 2/5/2024
This Document Contains
Total 02 Pages

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
Original Application No.46/2024**

Mr. Madhusudan Sharma

....Applicant

v/s

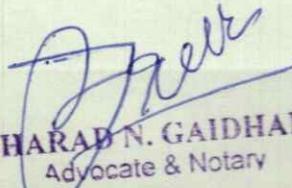
Gayatri Constructions & Ors.

....Respondents

**Additional Affidavit on behalf of Respondent No.3-Maharashtra Pollution Control Board in compliance of Hon'ble NGT Order dated 22/3/2024.**

I, Limbaji Suresh Bhad, Age Adult, Occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Nashik, having my office at Udyog Bhavan, 1<sup>st</sup> Floor, Trimbak Road, MIDC Compound, Near ITI, Satpur, Nashik-422 007, do hereby state on solemn affirmation as under

1. I say and submit this Hon'ble Tribunal vide order dated 22/3/2024 directed to the Respondent No.3-MPCB to file an Additional Affidavit as the Respondent No.1 -M/s.Gayatri Construction & Solutions is working for Respondent No.2- M/s.JPFL Films Private Ltd.
2. In compliance of the said Order dated 22/3/2024 passed by this Hon'ble NGT, Respondent NO.3-MPCB is filing the present Additional Affidavit.
3. I say and submit that Respondent No.2- M/s.JPFL Films Private Ltd. vide letter dated 9/8/2023 informed to the Respondent No.1-M/s.Gayatri Construction & Solutions to install a RMC Batching Plant for concrete mixing in the premises of Respondent No.2 at Gat No.339 for fast execution of the civil

  
**SHARAD N. GAIDHANI**  
Advocate & Notary

work related to the new project as per Purchase Order. A copy of the aforesaid letter dated 9/8/2023 is enclosed herewith and marked as an **Annexure-I**.

Solemnly affirmed on this ..<sup>2<sup>nd</sup></sup>....day of may....., 2024 at..Nashik

For and on behalf of the  
Maharashtra Pollution Control  
Board

(Limbaji Suresh Bhad)  
Regional Officer  
MPCB-Nashik



**BEFORE ME**  
  
**SHARAD N. GAIDHANI**  
Advocate & Notary Govt. of India  
Flat No. 11-A, Suvarndeeep Hsg. Soc  
D. K. M. Road, Nashik-13

**JPFIL FILMS PRIVATE LIMITED**

28 KM. STONE, NASHIK-IGATPURI RD.,NH-3,  
VILL. MUNDHEGAON, TAL. IGATPURI,  
DIST. NASHIK, MAHARASHTRA.  
PHONE : 02553 - 229100, 231002/3  
FAX : 02553 - 229200, 231004



Date: 09.08.2023

M/s Gayatri Constructions and Solutions,  
Plot No 35 Sr No 321/A/35,  
Near Rabya Hotel,  
Pathardi Phata,  
Nashik - 422013

**Sub: Installation of RMC Batching plant for concrete mixing in our premises for execution of civil work.**

Dear Sir,

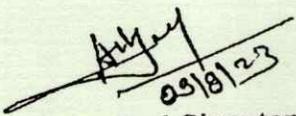
This is with reference to Purchase order No DRJ2300018 dated 09.08.2023 for civil work related to new project work released today.

For this, as per our discussion, you will have to install a RMC Batching plant for concrete mixing in our premises for fast execution of the work.

For the same we are ready to give you an area of 500 square meters in our premises in Gut No 339 for installation of the above mixing plant till completion of your work as per above purchase order.

You will have to take all necessary precautions so that environment is not polluted by installation of the above plant, and it will be your responsibility to take all statutory permissions / NOC from Gram Panchayat, Mundhegaon and Pollution Control Board before installation and running of the mixing plant.

Thanking you,  
For JPFL Films Private Limited,

  
(Authorized Signatory)  
Civil Department



CIN NO. :- U74999DL2018PTC341022

Regd. Office : Plot No. 12, Sector B-1, Local Shopping Complex, Vasant Kunj, New Delhi - 110070